R.A. No. 115/2001 In O.A. No.2400/98

New Delhi this the 16th day of March, 2001

Hom ble Mir. Kuldip Singh, Member (J)
Hom ble Mir. M.P. Singh, Member (A)

U.C. Mishra
S/o Late Shri R.B. Mishra
Superintending Engineer,
Appropriate Authority
8th Floor, B-Wing, Janpath Bhawan,
Janpath, New Delhi-110 001.

- Applicant

## Verrsus

Union of India through

- 1. Secretary,
  Ministry of Urban Affairs &
  Employment,
  Nirman Bhawan,
  New Delhi-110 011.
- 2. Secretary,
  Union Public Service Commission,
  Dholpur House,
  Shah jahan Road,
  New Delhi-110 011. Respondents

Order By Circulation

Hon′ble Mr. Kuldip Singh, Memb⊕r (J)

RA 115/2001 has been filed by the applicant for review of the order passed in OA 2400/98 on 5.12.2000.

After going through the RA, we find that the applicant has been unable to point on any error apparent on the face of record which may call for review of the order and moreso he has tried to re-argue the whole case again by filing the present which does not fall within the ambit of Order 47 Rule 1 CPC read with Rule 22(3)(f)(i) of the Administrative Tribunal's Act.

3. In view of the above, nothing survives in the RA, which is accordingly dismissed.

(M.P. Simgh)

Member (A))

(uldip Singh)
Member((J)

/Rakesh